

Insolvency and Bankruptcy Board of India

8th WORKSHOP FOR INSOLVENCY PROFESSIONALS

20th and 21st April, 2018

VENUE: CMA BHAWAN, No.4, Montieth Lane, Egmore, Chennai 600 008

Time	Session	Faculty
Day 1, Friday, the 20th April, 2018		
09:00 - 09:30 AM	Registration	Coordinator, Mr. V. K. Vij
09.30 - 10.00 AM	Opening Remarks	Mr. K. R. Saji Kumar, Executive Director, IBBI
10.00 - 11.30 AM	The IBC: Progress, Challenges and Road Ahead	Ms. Sripriya Kumar, Insolvency Professional, Chennai
12.00 - 01.15 PM	Emerging Jurisprudence - Case Laws	Mr. S. Dhanapal, Insolvency Professional, Chennai
02.15 - 03.15 PM	CIRP - Banker's Perspective	Mr. Sabu G. Chelapaden, Chief Manager, Corporation Bank
03.45 - 05.00 PM	Liquidation Process - Case Study	Mr. T. S. N. Raja, Insolvency Professional, Chennai
05:00 - 06.00 PM	Interaction	Dr. M. S. Sahoo, Chairperson, IBBI
Day 2, Saturday, the 21st April, 2018		
09.30 - 11.30 AM	Interaction	Hon'ble Justice Mr. Sudhansu Jyoti Mukhopadhaya, Chairperson, NCLAT
12.00 - 01.15 PM	Preferential, Undervalued and Fraudulent Transactions	Mr. Anuj Jain, Insolvency Professional, New Delhi
02.15 - 03.15 PM	Information Memorandum, Resolution Applicant and Resolution Plan	Mr. Anuj Jain, Insolvency Professional, New Delhi
03.45 - 05.00 PM	CIRP - Case Study	Mr. S. Rajendran, Insolvency Professional, Chennai
05:00 - 05.45 PM	Evaluation and Concluding Remarks	Mr. K. R. Saji Kumar, Executive Director, IBBI

11.30 - 12.00: Tea / Coffee; 01.15 – 02.15: Lunch; and 03.15 - 03.45: Tea / Coffee

For any clarification, please contact Mr. V. K. Vij, Research Associate, IBBI on Mobile: 9729266524 and 011-23462900/982.